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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE 20TH MAY:1980.

NOTIFICATION
INCOME TAX

No.3369(F.No.398/10/80-ITCC): In pursuance of sub-clause(iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue No.1500(F.No.404/73/76-ITCC) dated 25.9.76 namely in the said Notification for the words and letters "S/Shri D.K. Banerjee, D.C. Chakrabarty and A.K. Mujumdar" the words and letters "Shri D.K. Banerjee" shall be substituted.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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(P.N. VERMA)

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

* SHARMA *
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